

**कुँवर प्रद्युम्न सिंह लोधी 'मुन्ना भैया'**

विधायक  
विधानसभा क्षेत्र- 53, बडामलहरा, जिला-छतरपुर  
अध्यक्ष  
मध्यप्रदेश राज्य नागरिक आपूर्ति निगम  
(केबिनेट मंत्री दर्जा)



निवास - 1. : वार्ड नं. 5, संजयगांधी वार्ड, राजगढ़ी,  
हिण्डोरिया, जिला- दमोह ( म.प्र. )  
2. : डी-3, उपांत कॉलोनी, चार इमली,  
भोपाल ( म.प्र. ) मोबा.: 9425405753  
E-mail : pradhumnasinghhindoria@gmail.com

क्रमांक : 0388

प्रति,

स्वागत

4.8.  
संचालक (का.)  
04.08.21

04.08.2021  
डा.स. (का.वि.)

दिनांक : 03/8/21

प्रमुख सचिव,  
मध्यप्रदेश विधानसभा,  
मध्यप्रदेश, भोपाल।

विषय:- NETWORK STATEMENT के संबंध में।

-0-

उपरोक्त विषयान्तर्गत लेख है कि 31 मार्च 2021 की स्थिति में  
NETWORK STATEMENT पत्रक संलग्न कर आपकी ओर योग्य कार्यवाही हेतु  
प्रेषित किया जा रहा है।

सादर!

भवदीय

(कुँवर प्रद्युम्न सिंह लोधी)

22/PS  
4/8/21

14615  
04/08/21



**NETWORTH STATEMENT**

This is to certify that the Net worth of the Amitesh Pratap singh S/O Pradyumna Singh Lodhi R/O 692 Sanjay Gandhi Ward 5 Gram Hindoriya Dist. Damoh (M.P.) is Rs1.26 Lac Approx. (**One lac Twenty six thousand Rupees** ) as on 31 March 2021 according to records & information produce before us details of which are as under :

(Rs. in Lakhs)

Sr. No.	Name	Value of Immoveable Assets	Value of Moveable Assets	Total Value of Assets	Total Liabilities	Networth
A	B	C	D	E=C+D	F	G=E-F
1.	<u>AMITESH PRATAP SINGH</u>	Nil	1.26 Lac	1.26 Lac	Nil	1.26 Lac

**Immovable Assets :**

Sr. No.	Property Type (Commercial / Industrial / Residential)	Full Address of the property	Area In Sq Ft/Acre	Amount*	Whether Free or Mortgaged
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TOTAL:- Immovable assets (A)

NIL



**Movable Assets:-**

Capital Account of Amitesh Pratap singh. (as on 31.03.2021)

Add: Gold & Silver Ornaments (20 Gram Gold ornament)

0.99 Lac (approx)

(On Self Declaration basis)

Add: Bank Balance & Cash in Hand

0.27 Lac

UBI Bank Damoh

Rs.0.02 Lac

Cash In Hand (self Declaration basis)

Rs.0.25 lac

Total (B)  
thousand Rupees )

Rs.1.26 Lac (One lac Twenty six

**TOTAL Asset (A+B)**

**1.26 Lac**  
**(One lac Twenty six thousand Rupees)**

We hereby declare that we have the owner and is in possession of the above said asset and no part of it is or sold to any other person & these are having the valuation on realization at least equal to amount at which they are stated above.

(Amitesh Pratap Singh )



Above Net worth certificate made on request of Shri Pradyumna Singh Lodhi for Annual Declaration of Net Worth for MLA & their dependent at MP Vidhan Shabha website.

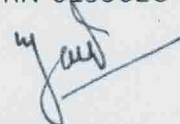
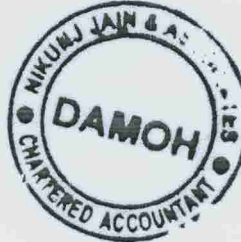
Place :Damoh

Date:15/07/2021

For Nikunj Jain & Associates

Chartered Accountant

FRN-015562C



Nikunj Jain  
(Partner)

M.No.412491

UDIN:- 21412491AAAAEG2860



### NETWORTH STATEMENT

This is to certify that the Net worth of the Mr Pradyumna Singh Lodhi S/O Narayan Singh Lodhi (MLA Bada Malehara)R/O 692 Sanjay Gandhi Ward 5 Gram Hindoriya Dist. Damoh (M.P.) is Rs.122.27 Lac Approx. (one hundred and twenty two Lac twenty seven thousand ) as on 31 March 2021 according to records & information produce before us details of which are as under :

(Rs. in Lakhs)

Sr. No.	Name	Value of Immoveable Assets	Value of Moveable Assets	Total Value of Assets	Total Liabilities	Networth
A	B	C	D	E=C+D	F	G=E-F
1.	Mr Pradyumna Singh Lodhi	143.12 Lac	27.30 Lac	170.42 Lac	48.15 Lac	122.27 Lac
					House Loan SBI	

#### Immovable Assets :

Sr. No.	Property Type (Commercial / Industrial / Residential)	Full Address of the property	Area In Sq Ft/Acre	Amount*	Whether Free or Mortgaged
1.	Ancestral Residential House Property Hindoriya	Ward No. Hindoriya Dist.Damoh	Plot area 3400 sqft Const.3000 sq ft	18.00 Lacs	Free hold
2.	Residential House Property at Bhopal	Rachna Tower Bhopal (M.P.)	Plot size 1787.77 const.size 1787.77 sq ft	65.12 Lac	Mortgage With SBI
3.	Agriculture land (ancestral)	Khasra no.156,157/1,157/2,1446/2 hindoriya	13 Acre 29 Decimal	60.00 Lacs	Free hold

Above valuation of Residential Immovable property in case of Bhopal is Based at cost of Purchase & Purchase Exp. dated 17.10.2019 & valuation of other Asset as latest collector guide line value.

TOTAL:- Immovable assets (A) thousand Rupees) Approx

Rs.143.12 Lac(One hundred and forty three lac and twelve





**Movable Assets:-**

Capital Account of Mr Pradyumna Singh Lodhi (as on 31.03.2021)

Add: Gold & Silver Ornaments (50 Gram Gold ornament) 2.5 Lac (approx)  
(On Self Declaration basis)

Add: Bank Balance & Cash in Hand 17.54 Lac

DCCB Bank Damoh Rs.1.83 Lac

UBI Damoh Rs.0.76 Lac

SBI Bhopal

PANCHANAN NAGAR BRANCH Rs.5.21 Lac

FDR SBI Hindoriya Rs.8.54 Lac

Cash In Hand (self Declaration basis) Rs.1.2 lac

Add: Vehicle & Asset with personal Effect 7.26 Lac

(Innova MP04 BC 7003 ) COST Rs.22.00 LAC

Rifle Rs.0.50 Lac

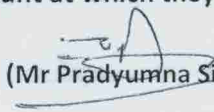
Less :-Loan on Above Asset

Vehicle loan Rs.(15.24 )Lac

**Total (B)** **Rs.27.30 Lac (Twenty Seven lac Thirty**  
**Thousand )**

**TOTAL Asset (A+B)** **170.42 Lac**  
**thousand)** **(One hundred and seventy Lac Fourty two**

We hereby declare that we have the owner and is in possession of the above said asset and no part of it is or sold to any other person & these are having the valuation on realization at least equal to amount at which they are stated above.

  
(Mr Pradyumna Singh Lodhi )

Above Net worth certificate made on request of Shri Pradyumna Singh Lodhi for Annual Declaration of Net Worth for MLA & their dependent at MP Vidhan Shabha website.

Place :Damoh

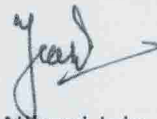
Date:15/07/2021



For Nikunj Jain & Associates

Chartered Accountant

FRN-015562C



Nikunj Jain  
(Partner)

M.No.417491

UDIN:- 21412491AAAAEG2860



### NETWORTH STATEMENT

This is to certify that the Net worth of the Smt.Pooja Singh W/O Pradyumna Singh Lodhi R/O 692 Sanjay Gandhi Ward 5 Gram Hindoriya Dist. Damoh (M.P.) is Rs35.82 Lac Approx. (Thirty five Lac eighty two thousand rupees ) as on 31 March 2021 according to records & information produce before us details of which are as under :

(Rs. in Lakhs)

Sr. No.	Nar.	Value of Immoveable Assets	Value of Moveable Assets	Total Value of Assets	Total Liabilities	Networth
A	B	C	D	E=C+D	F	G=E-F
1.	Smt. Pooja Singh	20.00 Lac	15.82 Lac	35.82 Lac	Nil	35.82 Lac

#### Immovable Assets :

Sr. No.	Property Type (Commercial / Industrial / Residential)	Full Address of the property	Area In Sq Ft/Acre	Amount*	Whether Free or Mortgaged
1.	Agriculture land (ancestral)	Khasra no.1445,1443,1444/1,1445/1,1445/2 Hindoriya	3 Acre 64 Decimal	20.00 Lacs	Free hold

TOTAL:- Immovable assets (A)

Rs.20.00 Lac(Twenty Lac Rupees) Approx



**Movable Assets:-**

Capital Account of Smt. Pooja Singh (as on 31.03.2021)

Add: Gold & Silver Ornaments (200 Gram Gold ornament & 2KG Silver Ornament) 11.40 Lac (approx)  
(On Self Declaration basis)

Add: Bank Balance & Cash in Hand 4.42 Lac  
KVP (With accrued Interest) Rs.0.65 Lac  
DCCB Bank Damoh Rs.2.52 Lac  
Cash In Hand (self Declaration basis) Rs.1.25 lac

**Total (B)** **Rs.15.82 Lac (Fifteen lac eighty two thousand Rupees )**

**TOTAL Asset (A+B)** **35.82 Lac (Thirty five lac eighty Two thousand rupees)**

We hereby declare that we have the owner and is in possession of the above said asset and no part of it is or sold to any other person & these are having the valuation on realization at least equal to amount at which they are stated above.

(Smt. Pooja Singh )

*[Handwritten signature]*

Above Net worth certificate made on request of Shri Pradyumna Singh Lodhi for Annual Declaration of Net Worth for MLA & their dependent at MP Vidhan Shabha website.

Place :Damoh  
Date:15/07/2021



For Nikunj Jain & Associates  
Chartered Accountant  
FRN-015562C

*[Handwritten signature]*

Nikunj Jain  
(Partner)  
M.No.417491  
UDIN:- 21412491AAAAEG2860

# कार्यालय, माननीय विधायक एवं अध्यक्ष

एम.पी. सटेट, सिविल सप्लाइज कॉर्पो., भोपाल

दूरभाष : 0755-2442288



क्रमांक/नि.स./अध्यक्ष/...369

सायब  
30.7  
संचालक (वि.)  
30.07.21

भोपाल, दिनांक 28/07/21

प्रति,

प्रमुख सचिव महोदय,  
म.प्र. विधानसभा,  
सचिवालय, मध्यप्रदेश, भोपाल।

30.7.2021  
विधान

विषय:- आय संबंधि दस्तावेज जमा करने बावत्।

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उपरोक्त विषय में निवेदन है कि विधानसभा द्वारा माननीय विधायक महोदय की आय संबंधी जानकारी चाही गई थी, माननीय कुर्वर प्रद्युम्न सिंह लोधी, विधायक, विधानसभा क्षेत्र बडामलहरा- 53, जिला-छतरपुर, की ओर से जानकारी यथा प्रारूप में आपके कार्यालय में प्रेषित की जा रही है।

संलग्न- उपरोक्तानुसार।

धन्यवाद!

भवदीय

(गिरीश चतुर्वेदी)  
निज सचिव,

129/BS  
30/3

140/5  
30/07/21





### NETWORTH STATEMENT

This is to certify that the Net worth of the Mr Pradyumna Singh Lodhi S/O Narayan Singh Lodhi (MLA Bada Malehara)R/O 692 Sanjay Gandhi Ward 5 Gram Hindoriya Dist. Damoh (M.P.) is Rs.122.27 Lac Approx. (one hundred and twenty two Lac twenty seven thousand ) as on 31 March 2021 according to records & information produce before us details of which are as under :

(Rs. in Lakhs)

Sr. No.	Name	Value of Immoveable Assets	Value of Moveable Assets	Total Value of Assets	Total Liabilities	Networth
A	B	C	D	E=C+D	F	G=E-F
1.	<i>Mr Pradyumna Singh Lodhi</i>	143.12 Lac	27.30 Lac	170.42 Lac	48.15 Lac	122.27 Lac
					<i>House Loan SBI</i>	

#### Immovable Assets :

Sr. No.	Property Type (Commercial / Industrial / Residential)	Full Address of the property	Area In Sq Ft/Acre	Amount*	Whether Free or Mortgaged
1..	Ancestral Residential House Property Hindoriya	Ward No. Hindoriya Dist.Damoh	Plot area 3400 sqft Const.3000 sq ft	18.00 Lacs	Free hold
2.	Residential House Property at Bhopal	Rachna Tower Bhopal (M.P.)	Plot size 1787.77 const.size 1787.77 sq ft	65.12 Lac	Mortgage With SBI
3.	Agriculture land (ancestral)	Khasra no.156,157/1,157/2,1446/2 hindoriya	13 Acre 29 Decimal	60.00 Lacs	Free hold

Above valuation of Residential Immovable property in case of Bhopal is Based at cost of Purchase & Purchase Exp. dated 17.10.2019 & valuation of other Asset as latest collector guide line value.

TOTAL:- Immovable assets (A) thousand Rupees) Approx

Rs.143.12 Lac(One hundred and fourty three lac and twelve



**Movable Assets:-**

Capital Account of Mr Pradyumna Singh Lodhi (as on 31.03.2021)

Add: Gold & Silver Ornaments (50 Gram Gold ornament)  
(On Self Declaration basis) 2.5 Lac (approx)

Add: Bank Balance & Cash in Hand 17.54 Lac

DCCB Bank Damoh Rs.1.83 Lac

UBI Damoh Rs.0.76 Lac

SBI Bhopal

PANCHANAN NAGAR BRANCH Rs.5.21 Lac

FDR SBI Hindoriya Rs.8.54 Lac

Cash In Hand (self Declaration basis) Rs.1.2 lac

Add: Vehicle & Asset with personal Effect 7.26 Lac

(Innova MP04 BC 7003 ) COST Rs.22.00 LAC

Rifle Rs.0.50 Lac

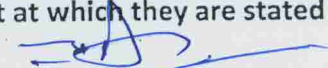
Less :-Loan on Above Asset

Vehicle loan Rs.(15.24 )Lac

**Total (B)**  
**Thousand )** **Rs.27.30 Lac (Twenty Seven lac Thirty**

**TOTAL Asset (A+B)** **170.42 Lac**  
**thousand)** **(One hundred and seventy Lac Forty two**

We hereby declare that we have the owner and is in possession of the above said asset and no part of it is or sold to any other person & these are having the valuation on realization at least equal to amount at which they are stated above.


  
(Mr Pradyumna Singh Lodhi )

Above Net worth certificate made on request of Shri Pradyumna Singh Lodhi for Annual Declaration of Net Worth for MLA & their dependent at MP Vidhan Shabha website.

Place :Damoh  
Date:15/07/2021



For Nikunj Jain & Associates  
Chartered Accountant  
FRN-015562C



Nikunj Jain  
(Partner)  
M.No.412491  
UDIN:- 21412491AAAAEG2860



**NETWORTH STATEMENT**

This is to certify that the Net worth of the Amitesh Pratap Singh S/O Pradyumna Singh Lodhi R/O 692 Sanjay Gandhi Ward 5 Gram Hindoriya Dist. Damoh (M.P.) is Rs1.26 Lac Approx. (**One lac Twenty six thousand Rupees** ) as on 31 March 2021 according to records & information produce before us details of which are as under :

(Rs. in Lakhs)

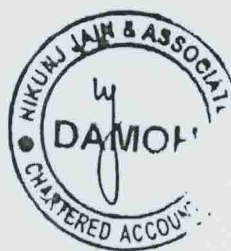
Sr. No.	Name	Value of Immoveable Assets	Value of Moveable Assets	Total Value of Assets	Total Liabilities	Networth
A	B	C	D	E=C+D	F	G=E-F
1.	AMITESH PRATAP SINGH	Nil	1.26 Lac	1.26 Lac	Nil	1.26 Lac

**Immovable Assets :**

Sr. No.	Property Type (Commercial / Industrial / Residential)	Full Address of the property	Area In Sq Ft/Acre	Amount*	Whether Free or Mortgaged
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TOTAL:- Immovable assets (A)

NIL



Cont..2

**Movable Assets:-**

Capital Account of Amitesh Pratap Singh. (as on 31.03.2021)

Add: Gold & Silver Ornaments (20 Gram Gold ornament)

0.99 Lac (approx)

(On Self Declaration basis)

Add: Bank Balance & Cash in Hand

0.27 Lac

UBI Bank Damoh

Rs.0.02 Lac

Cash In Hand (self Declaration basis)

Rs.0.25 lac

**Total (B)**  
**thousand Rupees )**

**Rs.1.26 Lac (One lac Twenty six**

**TOTAL Asset (A+B)**

**1.26 Lac**  
**(One lac Twenty six thousand Rupees)**

We hereby declare that we have the owner and is in possession of the above said asset and no part of it is or sold to any other person & these are having the valuation on realization at least equal to amount at which they are stated above.

  
(Amitesh Pratap Singh )

Above Net worth certificate made on request of Shri Pradyumna Singh Lodhi for Annual Declaration of Net Worth for MLA & their dependent at MP Vidhan Shabha website.

Place :Damoh

Date:15/07/2021

For Nikunj Jain & Associates

Chartered Accountant

FRN-015562C



  
Nikunj Jain  
(Partner)

M.No.417491

UDIN:- 21412491AAAAEG2860





### NETWORTH STATEMENT

This is to certify that the Net worth of the Smt.Pooja Singh W/O Pradyumna Singh Lodhi R/O 692 Sanjay Gandhi Ward 5 Gram Hindoriya Dist. Damoh (M.P.) is Rs35.82 Lac Approx. (Thirty five Lac eighty two thousand rupees ) as on 31 March 2021 according to records & information produce before us details of which are as under :

(Rs. in Lakhs)

Sr. No.	Name	Value of Immoveable Assets	Value of Moveable Assets	Total Value of Assets	Total Liabilities	Networth
A	B	C	D	E=C+D	F	G=E-F
1.	Smt. Pooja Singh	20.00 Lac	15.82 Lac	35.82 Lac	Nil	35.82 Lac

#### Immovable Assets :

Sr. No.	Property Type (Commercial / Industrial / Residential)	Full Address of the property	Area In Sq Ft/Acre	Amount*	Whether Free or Mortgaged
1.	Agriculture land (ancestral)	Khasra no.1445,1443,1444/1,1445/1,1445/2 Hindoriya	3 Acre 64 Decimal	20.00 Lacs	Free hold

TOTAL:- Immovable assets (A)

Rs.20.00 Lac(Twenty Lac Rupees) Approx



**Movable Assets:-**

Capital Account of Smt. Pooja Singh (as on 31.03.2021)

Add: Gold & Silver Ornaments (200 Gram Gold ornament & 2KG Silver Ornament) 11.40 Lac (approx)  
(On Self Declaration basis)

Add: Bank Balance & Cash in Hand 4.42 Lac  
KVP (With accrued Interest) Rs.0.65 Lac  
DCCB Bank Damoh Rs.2.52 Lac  
Cash In Hand (self Declaration basis) Rs.1.25 lac

**Total (B)** Rs.15.82 Lac (Fifteen lac eighty two thousand Rupees)

**TOTAL Asset (A+B)** **35.82 Lac**  
**(Thirty five lac eighty Two thousand rupees)**

We hereby declare that we have the owner and is in possession of the above said asset and no part of it is or sold to any other person & these are having the valuation on realization at least equal to amount at which they are stated above.

(Smt. Pooja Singh )

*[Handwritten signature]*

Above Net worth certificate made on request of Shri Pradyumna Singh Lodhi for Annual Declaration of Net Worth for MLA & their dependent at MP Vidhan Shabha website.

Place :Damoh  
Date:15/07/2021



For Nikunj Jain & Associates  
Chartered Accountant  
FRN-015562C

*[Handwritten signature]*

Nikunj Jain  
(Partner)  
M.No.412491  
UDIN:- 21412491AAAAEG2860